NOTICE

In continuation of the earlier Notice dated 08.05.2025, regarding

Summer Vacation 2025, it is hereby notified for the information of Advocates

and Parties in person that the Single Bench comprising of the Hon'ble Shri

Justice Jitendra Jain sitting on 22.05.2025 and 23.05.2025 has issued the

following directions :-

1. Praecipe for listing the matters for circulation on next day to be filed

between 2:00 p.m. to 2:30 p.m. with the Associate/Sheristedar.

2. Board will be published by 5:00 p.m. for matters to be listed on next day.

3. Single Bench will sit after Division Bench work is over.

4. No orders would be passed in the absence of other side and only after

giving other side atleast 24 hours notice in advance.

5. No mentioning in Court for circulation will be permitted.

By Order

Sd/-(S.R. Agrawal)

Registrar (Judl.-II)

High Court (A.S.), Bombay

Dated: 21st May 2025